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13.

OA 1461/90

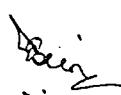
15.01.92

Present : None for the applicant.

Sh. Tek Chand, UDC for the  
respondents.

On perusal of the previous order  
sheets, it is noticed that the applicant has  
not been appearing in the case, on several  
dates in the past. He was <sup>also</sup> not present before  
the Deputy Registrar on the last date i.e. on  
24.12.91. It seems that he has lost his  
interest in pursuing the case, which is  
accordingly dismissed in default for  
non-prosecution of the same.

Ad-interim stay order already  
passed in the case is hereby vacated.

  
(T.S. OBEROI)

MEMBER (J)

15.01.92

/vv/

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